

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2365
ANSWERED ON:05.02.2014
REDUCTION IN FUNDS
Mandal Shri Mangani Lal

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has been making a cut in the required amount of funds from grants and special financial assistance for the States despite being approved by the Planning Commission under the plan and non-plan head each year;
- (b) if so, the State-wise and head-wise details in this regard during the last five years, till date;
- (c) whether the special financial package/assistance announced by the Union Government for the State of Bihar at the time of passing Bihar Reorganisation Act has not been implemented till date; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

- (a) & (b): The resources under Non-plan are released to States by the Ministry of Finance mainly on the basis of recommendations of the Finance Commission. The resources under Plan schemes are currently transferred to the States through two major routes, - Central Assistance to States & UTs and Centrally Sponsored Schemes (CSS). The actual releases under these schemes depend on several factors such as scheme guidelines, finalization of schemes by the States, availability of resources, absorption capacity, previous balances, submission of utilization certificates by States and other requirements. A Statement showing the State-wise releases of plan assistance (central assistance to States Plan & CSS) during last four years & current year are placed at Annexure - I.
- (c): No, Madam.
- (d): Does not arise.